

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0005882/2020	K. DHIREN KUMAR DORA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /294 /2019 () //
2	BLAPL/0005883/2020	HALUA @ BRAHMANANADA SASMAL VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /225 /2020 () //
3	BLAPL/0005884/2020	BIBEKANANDA BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /571 /2017 () //
4	BLAPL/0005885/2020	SUSANTA @ AGADHU RAUTO VS STATE OF ODISHA	SIDHARTHA DAS VS	BUGUDA /265 /2015 () //
5	BLAPL/0005886/2020	JOHN PAUL KERKETTA VS STATE OF ODISHA	S.S.RAY-2 VS	RAIBAGA /17 /2020 () //
6	BLAPL/0005887/2020	SHANTILATA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/63 /2017 () //
7	BLAPL/0005888/2020	PAMA @ PRAMOD DEHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /87 /2018 () //
8	BLAPL/0005889/2020	SUNIL BISOYI VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BADABAZAR /14 /2020 () //
9	BLAPL/0005890/2020	PRATIK DALEI VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BADABAZAR /14 /2020 () //
10	BLAPL/0005891/2020	MUNA MAHARANA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BADABAZAR /14 /2020 () //
11	BLAPL/0005892/2020	BABU @ MIR ABDUL RAHIM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SORO /97 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0005893/2020	SARFUDDIN ALI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAIRAKHOL /54 /2020 () //
13	BLAPL/0005894/2020	ANAND KUMAR YADAV VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAIRAKHOL /54 /2020 () //
14	BLAPL/0005895/2020	BICHHU @ BISWANATH PRADHAN VS STATE OF ODISHA	DILLIP MOHANTY VS	KUMBHARAPARA /327 /2019 () //
15	BLAPL/0005896/2020	MANIKAR NAIK VS STATE OF ODISHA	BASANT KUMAR DAS VS	TURUMUNGA /99 /2019 () //
16	BLAPL/0005897/2020	MD.AQUIB VS STATE OF ODISHA	D.PANIGRAHY VS	/212 /2020 () //
17	BLAPL/0005898/2020	MANTU REDDY @ G.BAIDYANATH REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADABAZAR /144 /2011 () //
18	BLAPL/0005899/2020	SASWATA SATWIK SAHOO @ SASWAT@SWASWATI SAHOO VS STATE OF ODISHA	SOPI SAHOO VS	KEONJHAR TOWN /116 /2020 () //
19	BLAPL/0005900/2020	ATHANI @ KIRTI RANJAN SAHOO VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	ANGUL TOWN /738 /2020 () //
20	BLAPL/0005901/2020	SANGRAM NAIK @ CHINTU VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	ANGUL TOWN /738 /2020 () //
21	BLAPL/0005902/2020	YOGESH KUMAR VS STATE OF ODISHA	MANAS CHAND VS	BOIPARIGUDA /20 /2020 () //
22	BLAPL/0005903/2020	RAVINDER SINGH VS STATE OF ODISHA	MANAS CHAND VS	BOIPARIGUDA /20 /2020 () //
23	BLAPL/0005904/2020	SAGAR MURMU	DHARMENDRA SETHY	/143 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005905/2020	KRUSHNA SETHY	PRATAP CHANDRA BEHERA	BUGUDA /116 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005906/2020	MURALI MAJHI	TUKUNA MISHRA	KUNDRA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005907/2020	SUKEHAND KOCHIM	TUKUNA MISHRA	KUNDRA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005908/2020	PRAMOD KUMAR DAS @ BEHERA	LAXMI CHARAN BEHERA	RAMBHA (CHATRAPUR) /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005909/2020	BIDESHI BEHERA	MANOJ KUMAR PANDA	ORKEL /35 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005910/2020	TAPAS @ CHAITANYA PULEI	HEMANTA KUMAR TRIPATHY	REAMAL /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005911/2020	LOCHAN @ TRILOCHAN BEHERA	SALAUDDIN KHAN	KANIHA /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005912/2020	DIPU @ TRILOCHANA PALEI	A.PATTANAİK	CHANDAPUR /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005913/2020	GOBINDA JARIKA @ SINGH	SURYAKANTA DUIBEDI	KHAIRA /255 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005914/2020	NAKULA BHUJABALA	PRNOY MOHANTY	CHANDAPUR /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005915/2020	BHOLA @ MRUTYUNJAYA BARIK	SURYA KANTA PRADHAN	PURI TOWN /82 /2018
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
35	BLAPL/0005916/2020	STATE OF ODISHA NARSAMI KIMBAKA VS	BISIKESAN PRADHAN VS	// GUDARI /8 /2020 ()
36	BLAPL/0005917/2020	STATE OF ODISHA ARUN MALIK @ PODA VS	PRAJNA SARITA MOHANTY VS	// BALIANTA P.S. /188 /2019 ()
37	BLAPL/0005918/2020	STATE OF ODISHA ABANI NAYAK VS	BASANTA KUMAR DAS VS	// KHAIRA /63 /2017 ()
38	BLAPL/0005919/2020	STATE OF ODISHA DILLIP KUMAR BEHERA VS	CHINMAYA MOHANTY VS	// JAGATSINGPUR /252 /2020 ()
39	BLAPL/0005920/2020	STATE OF ODISHA MUNA @ SK.SAFIQUE UDDIN VS	D.PANIGRAHY VS	// TIRTOL /212 /2020 ()
40	BLAPL/0005921/2020	STATE OF ODISHA SK.TAHOOR ALI VS	D.PANIGRAHY VS	// TIRTOL /212 /2020 ()
41	BLAPL/0005922/2020	STATE OF ODISHA SK.NUSRAT ALI VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
42	BLAPL/0005923/2020	STATE OF ODISHA ASIF MOHAMMAD @ ASIF VS	D.PANIGRAHY VS	// TIRTOL /212 /2020 ()
43	BLAPL/0005924/2020	STATE OF ODISHA DASARATHY DALEI VS	AMULYA PRASAD NAYAK VS	// KHANDAGIRI P.S. /143 /2019 ()
44	BLAPL/0005925/2020	STATE OF ODISHA DASARATHY DALEI VS	AMULYA PRASAD NAYAK VS	// KHANDAGIRI P.S. /149 /2019 ()
45	BLAPL/0005926/2020	STATE OF ODISHA DASARATHY DALEI VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	// KHANDAGIRI P.S. /142 /2019 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CMAPL/0000226/2020	UPENDRA NAIK VS MANGING DIRECTOR, O.F.D.C LTD.	SUBRAT KUMAR NAYAK VS	// 0 //
47	CMAPL/0000227/2020	CHANCHALA MAHANTA VS MAHI @ MAHESWAR MAHANTA	S.C.SAMANTARAY VS	// 0 //
48	CMP/0000475/2020	LAXMAN BEHERA VS ANNAPURNA BEHERA	AVIJIT PAL VS	// 0 //
49	CMP/0000476/2020	SNEHAMAYEE PRUSTY VS GOKULANANDA MOHANTY	B.P. TRIPATHY VS	// 0 //
50	CMP/0000477/2020	NITYANANDA JENA VS DHANESWAR JENA	DARPAHARI DHAL VS	// 0 //
51	CONTC/0003507/2020	SWARNALATA DEI VS SATYABRATA SAHU	JAGANATH PATNAIK VS	// 0 //
52	CONTC/0003508/2020	M/S.PATNAIK STEELS AND ALLOYS LTD. VS CHOUDHURY KALICHARAN DASH	MOHIT AGARWAL VS	// 0 //
53	CONTC/0003509/2020	GOPAL CHANDRA SAHOO VS PRADIP KU. ROUT	ADV VS	// 0 //
54	CONTC/0003510/2020	JYOTSNARANI DAS VS K.SUDARSHAN CHAKRAVARTY	SUKANTA KUMAR MISHRA VS	// 0 //
55	CONTC/0003511/2020	MITALI RICE MILL VS BISWAJIT DASH	ADV VS	// 0 //
56	CONTC/0003512/2020	UDHABA CHARAN BARIK VS SATYABRATA SAHU	HARA PRASAD RATH VS	// 0 //
57	CRLA/0000460/2020	MANU @ CHANDRA MAHAKUD @ CHANDRA MOHANTA	MOHANT KUMAR MOHANTA	JASHIPUR /61 /2019

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001299/2020	TUNIBALA BARIK	M.R.DASMOHAPATRA	CANTONMENT ROAD /91 /2017
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001300/2020	TUNIBALA BARIK	S.K.DASMOHAPATRA	CANTONMENT ROAD /90 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001301/2020	KASINATH BEHERA	LAXMIDHAR MAHAPATRA	BALIPATNA /197 /2020
		VS	VS	()
		STATE OF ORISSA		//
61	CRLMC/0001302/2020	KARNAM JAYAMMA @ K.JAYAMMA	H.K.DASH	KASINAGAR /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001303/2020	BIPIN BIHARI HOTA (BAPI)	P.K.RATH I	SEA BEACH /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0000933/2020	SUBHAKANTA NAYAK	SMRUTI RANJAN PATI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0000934/2020	SARADA PRASAD SAMANTRAY	A.PATTANAİK	BALIAN TA P.S. /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0000935/2020	RABI NAIK	SURYAKANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0000936/2020	KANAK NAYAK @ NAIK	SOUMYA KANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0000937/2020	SASHIKANTA SHARMA	PRASANTA KUMAR DAS	CANTONMENT ROAD /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0000938/2020	KANHU CHARAN BEHERA	PRASANTA KUMAR SAHOO	MALGODOWN /85 /2018
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMP/0000939/2020	STATE OF ODISHA GOBARDHAN SAHU VS SUPERINTENDENT OF POLICE	S.N. MOHANTY VS	// / /0 ()
70	CRLMP/0000940/2020	KESHABA DAS VS THE IIC,BADAMBADI POLICE STATION	SAILABALA JENA VS	// / /0 ()
71	CRLMP/0000941/2020	BABULI SETHI VS STATE OF ODISHA	N. SAHANI VS	// / /0 ()
72	CRLMP/0000942/2020	SHREEVIN INFRA PROJECTS PVT.LTD. VS STATE OF ODISHA	SAMBIT KAR VS	// / /0 ()
73	CRLREV/0000362/2020	RAMAKRUSHNA MAHASUAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// Traffic Police Station Puri /3 /2020 ()
74	FAO/0000647/2020	SHIBA PRASAD PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// / /0 ()
75	FAO/0000648/2020	MC OF MIRZAPUR U.P.(M.E) SCHOOL VS STATE OF ODISHA	MHENDRA KUMAR SAHOO VS	// / /0 ()
76	MACA/0000611/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD VS PANCHANAN PANIGRAHI	MAHENDRA SAHOO 1 VS	// / /0 ()
77	RSA/0000179/2020	SACHALA BISWAL VS SHANKAR PRASAD PADHI	SUKAMAR GHOSH VS	// / /0 ()
78	RVWPET/0000269/2020	ORISSA STATE ROAD TRANSPORT CORPORATION VS RABINDRA KUMAR MALLICK	WDM VS	// / /0 ()
79	RVWPET/0000270/2020	TATA STEEL LTD. VS MALAY KUMAR DEO	S.P.SARANGI VS	// / /0 ()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
80	WA/0000498/2020	STATE OF ODISHA VS PADMANVA PRADHAN	ADDL.GOV'T ADVOCATE VS	// 0 //
81	WA/0000499/2020	STATE OF ODISHA VS MARKANDA BEHERA	ADDL.GOV'T ADVOCATE VS	// 0 //
82	WA/0000500/2020	STATE OF ODISHA VS PRATAP CHANDRA MAHAPATRA	ADDL.GOV'T ADVOCATE VS	// 0 //
83	WA/0000501/2020	STATE OF ODISHA VS MAMATA BALIARSINGH	ADDL.GOV'T ADVOCATE VS	// 0 //
84	WA/0000502/2020	STATE OF ODISHA VS DR.(MRS)SASMITA PATTANAİK	ADDL.GOV'T ADVOCATE VS	// 0 //
85	WA/0000503/2020	STATE OF ORISSA VS SOUDANINI DAS	ADDL.GOV'T ADVOCATE VS	// 0 //
86	WA/0000504/2020	STATE OF ODISHA VS ZEHARA JABEEN	ADDL.GOV'T ADVOCATE VS	// 0 //
87	WA/0000505/2020	STATE OF ODISHA VS AKSHAYA KUMAR NAYAK	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
88	WA/0000506/2020	SREI EQUIPMENT FINANCE LTD. VS SANTOSH BEHERA	BIPLAB P.B. BAHALI VS	// 0 //
89	WP(C)/0021158/2020	POULASTI PRADHAN VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	AMITABH PRADHAN VS	// 0 //
90	WP(C)/0021159/2020	SURENDRA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
91	WP(C)/0021160/2020	ASHOK KUMAR MOHANTY	SURYAKANTA DASHMOHAPATRA	//



**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0021161/2020	CHAKRADHAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0021162/2020	RAMACHANDRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0021163/2020	JAMBESWAR PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0021164/2020	PRAFULLA CHANDRA PRADHAN	SURYAKANTA DASHMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0021165/2020	DOLA PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0021166/2020	SUSANTA KUMAR SAMAL	GOKHA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0021167/2020	SAMBHU PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0021168/2020	BALARAM PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0021169/2020	RAJKISHORE NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0021170/2020	BIRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0021171/2020	BASANTA KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
103	WP(C)/0021172/2020	STATE OF ODISHA BRAJA KISHOR MISHRA VS	SURYAKANTA DASHMOHAPATRA VS	// // 0
104	WP(C)/0021173/2020	STATE OF ODISHA GAYANIDHI PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
105	WP(C)/0021174/2020	STATE OF ODISHA LALBAHADUR MISHRA VS	K.K.SWAIN VS	// // 0
106	WP(C)/0021175/2020	STATE OF ODISHA NARASINGH SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
107	WP(C)/0021176/2020	STATE OF ODISHA PANDAB BARIK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
108	WP(C)/0021177/2020	STATE OF ODISHA PRAKASH KUMAR SETHI VS	B.K.NAYAK 3 VS	// // 0
109	WP(C)/0021178/2020	STATE OF ODISHA MITALI PALIT VS	K.K.SWAIN VS	// // 0
110	WP(C)/0021179/2020	STATE OF ODISHA NARAYAN PALEI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
111	WP(C)/0021180/2020	STATE OF ODISHA AJIT KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
112	WP(C)/0021181/2020	STATE OF ODISHA JOGENDRA NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
113	WP(C)/0021182/2020	STATE OF ODISHA SWAPNA MOHAPATRA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
114	WP(C)/0021183/2020	KUSA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
115	WP(C)/0021184/2020	BHOLANATH SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
116	WP(C)/0021185/2020	SUKANTI BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
117	WP(C)/0021186/2020	BANSIDHAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
118	WP(C)/0021187/2020	RAMESH KUMAR BHATTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
119	WP(C)/0021188/2020	LAXMIDHAR BHUJABAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
120	WP(C)/0021189/2020	NISHIKANTA NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
121	WP(C)/0021190/2020	KARUNAKAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
122	WP(C)/0021191/2020	SADASIVA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
123	WP(C)/0021192/2020	GOPAL CHANDRA SUBUDHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
124	WP(C)/0021193/2020	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
125	WP(C)/0021194/2020	PRAKASH PARIDA	BIRAJA PRASANNA SATAPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0021195/2020	BINOD BIHARY SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0021196/2020	SHISHIRA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0021197/2020	PRAVATA NALINI PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0021198/2020	KSHIRODINI MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0021199/2020	TARANISEN SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0021200/2020	URBASI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0021201/2020	BASANTA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0021202/2020	AMIT KUMAR SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		TAHASILDAR, BISRA		//
134	WP(C)/0021203/2020	TRIBENI MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0021204/2020	SASMITA DAS	SUKANT KU DALAI	//
		VS	VS	0
		STATE OF ODISHA	M/S.APARESH BHOI	//
136	WP(C)/0021205/2020	ASIT KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	WP(C)/0021206/2020	STATE OF ODISHA SWARNALATA TRIPATHY VS	DURGESH NARAYAN RATH VS	// // 0
138	WP(C)/0021207/2020	STATE OF ODISHA SUBHAKANTA NAYAK VS	SMRUTI RANJAN PATI VS	// // 0
139	WP(C)/0021208/2020	STATE OF ODISHA RAGHUNATH BEHERA VS	K.K.SWAIN VS	// // 0
140	WP(C)/0021209/2020	STATE OF ODISHA URBASI SAHU VS	K.K.SWAIN VS	// // 0
141	WP(C)/0021210/2020	STATE OF ODISHA BIRANCHI KUMAR MOHAPATRA VS	L.K.MOHANTY VS	// // 0
142	WP(C)/0021211/2020	STATE OF ODISHA LIPIKA BISWAL VS	K.K.SWAIN VS	// // 0
143	WP(C)/0021212/2020	STATE OF ODISHA DILESWAR SAMARTHA VS	K.K.SWAIN VS	// // 0
144	WP(C)/0021213/2020	STATE OF ODISHA JADUMANI SAHU VS	L.K.MOHANTY VS	// // 0
145	WP(C)/0021214/2020	STATE OF ODISHA BIJAYANANDA BEHERA VS	K.K.SWAIN VS	// // 0
146	WP(C)/0021215/2020	STATE OF ODISHA KRUPAKAR MAJHI VS	K.K.SWAIN VS	// // 0
147	WP(C)/0021216/2020	STATE OF ODISHA GHANASHYAM CHAKRA VS STATE OF ODISHA	L.K.MOHANTY VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0021217/2020	SUBASH CHANDRA PANDA VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
149	WP(C)/0021218/2020	ARNAV BEHERA VS THE REGISTRAR GENERAL, HIGH COURT OF ORISSA	M/S. ARNAV BEHERA VS	// 0 //
150	WP(C)/0021219/2020	KANAKLATA SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
151	WP(C)/0021220/2020	POHAP SINGH KATARIA SECURITY AGENCY VS UNION OF INDIA	SANTANU KUMAR SARANGI VS	// 0 //
152	WP(C)/0021221/2020	JANMEJAYA MALLICK VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	// 0 //
153	WP(C)/0021222/2020	MOHAMMAD SALIM VS THE UNION OF INDIA	SURYA NARAYAN SATPATHY VS	// 0 //
154	WP(C)/0021223/2020	DEBARAJ PATI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
155	WP(C)/0021224/2020	GYANARANJAN DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
156	WP(C)/0021225/2020	BISWARANJAN NAYAK VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	BIKASH KUMAR ROUTRAY VS	// 0 //
157	WP(C)/0021226/2020	BIPRA RANBJAN BEURA VS STATE OF ORISSA	MAHENDRA KU.SAHOO VS	// 0 //
158	WP(C)/0021227/2020	ARTATRAN BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
159	WP(C)/0021228/2020	DR.MANORANJAN BISWAL	KARUNAKAR GAYA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0021229/2020	NOMAN BEG	SURYA N.SATPATHY	//
		VS	VS	0
		THE UNION OF INDIA		//
161	WP(C)/0021230/2020	LINGARAJ SAHOO	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0021231/2020	PRABHAT KUMAR NAYAK	B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0021232/2020	DAMODAR PANDA	B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0021233/2020	GANESWAR HOTA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, SUBARNAPUR		//
165	WP(C)/0021234/2020	BASANTA KUMAR NAIK	B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0021235/2020	ARUNI KUMAR RAJHANSA	SAMARENDRA PATTANAYAK	//
		VS	VS	0
		THE COLLECTOR CUM DISTRICT MAGISTRATE		//
167	WP(C)/0021236/2020	ASHIS DAS	AMLAN SAKTI PAUL	//
		VS	VS	0
		R.T.O., KHORDHA		//
168	WP(C)/0021237/2020	PRADEEP KUMAR PARIDA	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0021238/2020	BALABHADRA MISHRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0021239/2020	SUDAM CH.PANDA	B.S.TRIPATHY..1	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0021240/2020	STATE OF ODISHA GIRISH CHANDRA DAS VS	B.S.TRIPATHY..1 VS	// // 0
172	WP(C)/0021241/2020	STATE OF ODISHA SURENDRA BEHERA VS	B.S.TRIPATHY..1 VS	// // 0
173	WP(C)/0021242/2020	STATE OF ODISHA AMULYA KUMAR DHAL VS	S.B.SATAPATHY VS	// // 0
174	WP(C)/0021243/2020	STATE OF ODISHA ARABINDA PANDA VS	B.S.TRIPATHY..1 VS	// // 0
175	WP(C)/0021244/2020	STATE OF ODISHA KRUPASINDHU PANDA VS	S.B.SATAPATHY VS	// // 0
176	WP(C)/0021245/2020	STATE OF ODISHA BINOD DASH VS	NITISH KUMAR MISHRA VS	// // 0
177	WP(C)/0021246/2020	STATE OF ODISHA JYOTIPRAKASH DASMAHAPATRA VS	S.B.SATAPATHY VS	// // 0
178	WP(C)/0021247/2020	STATE OF ODISHA SUSANT KUMAR SAHOO VS	S.B.SATAPATHY VS	// // 0
179	WP(C)/0021248/2020	STATE OF ODISHA LINGARAJA PRASAD MAJHI VS	TANMAY MISHRA VS	// // 0
180	WP(C)/0021249/2020	STATE OF ODISHA LINGARAJ JENA VS	S.B.SATAPATHY VS	// // 0
181	WP(C)/0021250/2020	STATE OF ODISHA MRUTYUNJAYA MALLICK VS STATE OF ODISHA	S.B.SATAPATHY VS	// // 0 //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0021251/2020	JATNI TRUCK OWNERS ASSOCIATION VS STATE OF ODISHA	B.N.MOHANTY VS	// 0 //
183	WP(C)/0021252/2020	SIKANTA KAR VS STATE OF ODISHA	S.B.SATAPATHY VS	// 0 //
184	WP(C)/0021253/2020	BANIK SANGHA DARINGBADI VS THE STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
185	WP(C)/0021254/2020	MADAN MOHAN NATH VS STATE OF ODISHA	S.B.SATAPATHY VS	// 0 //
186	WP(C)/0021255/2020	MANAGER BAJAJ ALLIANZ LIFE INSURANCE COMPANY VS SUBAS NAYAK	ANUPAM DASH VS	// 0 //
187	WP(C)/0021256/2020	BISHNU CHARAN MOHAPATRA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0021257/2020	DURGA PRASAD MAJHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
189	WP(C)/0021258/2020	RASHMI RANJITA DASMAHAPATRA VS STATE OF ODISHA	S.B.SATAPATHY VS	// 0 //
190	WP(C)/0021259/2020	HRUDANANDA BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0021260/2020	AJIT KUMAR MOHANTY VS SECRETARY TO GOVT.FOREST AND ENVIRONMENT DEPTT.	MANAS PATI VS	// 0 //
192	WP(C)/0021261/2020	BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
193	WP(C)/0021262/2020	SUDARSAN DAS	RUDRA NARAYAN PARIJA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0021263/2020	DILLIP KUMAR MOHANTY	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021264/2020	PRABHASINI PATRA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0021265/2020	CHINMAYEE MOHANTY	SAILABALA JENA	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
197	WP(C)/0021266/2020	BANAMALI BARIK	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021267/2020	M/S. OCL IRON AND STEEL LTD.	N.MOHANTY	//
		VS	VS	0
		COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX		//
199	WP(C)/0021268/2020	RABINDRA PANDA	DINESH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0021269/2020	MANBODH PRADHAN	DINESH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021270/2020	NAMITA SAMAL	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0021271/2020	PRADIPTA KUMAR MOHANTY	P.K.PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0021272/2020	SUSANTI PRADHAN	IPSIT AROBINDA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0021273/2020	BINODINI DEVI	PRAFULLA KUMAR RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0021274/2020	STATE OF ODISHA AMRIT PATNAIK VS	KAMAL BEHARI PANDA VS	// // 0
206	WP(C)/0021275/2020	STATE OF ODISHA GOURANGA CHARAN PRADHAN VS	N.K.SAHU VS	// // 0
207	WP(C)/0021276/2020	THE COMMISSIONER CONSOLIDATION BOARD OF REVENUE UNION OF INDIA VS	GYANALOKA MOHANTY VS	// // 0
208	WP(C)/0021277/2020	RAMACHANDRA BEHERA M/S.DWARAKA JEWELLERS VS	PRATIK DASH VS	// // 0
209	WP(C)/0021278/2020	THE CHIEF MANAGER CUM AUTHORIZED OFFICER INDIAN BANK SANJIB RANJAN NAIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0
210	WP(C)/0021279/2020	STATE OF ODISHA ARABINDA SAHOO VS	PIYUSH KUMAR MISHRA VS	// // 0
211	WP(C)/0021280/2020	STATE OF ODISHA DAMBARUDHAR SA VS	MANAS CHAND VS	// // 0
212	WP(C)/0021281/2020	STATE OF ODISHA ANANTA BANIA VS	SHIBANI SHANKAR PRADHAN VS	// // 0
213	WP(C)/0021282/2020	STATE OF ODISHA MAA SARALA EDUCATION AND HEALTH TRUST. VS	MISHRA VS	// // 0
214	WP(C)/0021283/2020	STATE OF ODISHA MAMATA CHOUDHURY VS	SHIBANI SHANKAR PRADHAN VS	// // 0
215	WP(C)/0021284/2020	STATE OF ODISHA DIBAKAR BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0021285/2020	AJIT KUMAR MISHRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
217	WP(C)/0021286/2020	MINA MALLIK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
218	WP(C)/0021287/2020	LAXMIDHAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
219	WP(C)/0021288/2020	GOPAL KRISHNA BAGARTY VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
220	WP(C)/0021289/2020	NANDALAL BARIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
221	WP(C)/0021290/2020	PUSPANJALI NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
222	WP(C)/0021291/2020	SOMANATH MAHAPATRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
223	WP(C)/0021292/2020	PARTHASARATHI PARIJA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
224	WP(C)/0021293/2020	SUDHIR KUMAR PARIDA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
225	WP(C)/0021294/2020	PRADEEP CHANDRA MOHANTY VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
226	WP(C)/0021295/2020	SUJATA RATH VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
227	WP(C)/0021296/2020	ARUN KUMAR BARIK	SUBASH CHANDRA PUSPALAKA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0021297/2020	PRADEEP KUMAR PANDA	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021298/2020	PARTHASARATHI PARIJA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021299/2020	ABHAYA KUMAR BARIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0021300/2020	BUDHURAM MOHANTA	P.K.MAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021301/2020	AJAYA KUMAR NAIK	ASHIS KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0021302/2020	JAYARAM URLAKA	RANJAN KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021303/2020	KALINGA NAGAR PARIBESH SURAKHYA SAM	SANKAR PRASAD PANI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0021304/2020	RAMA KRUSHNA TAREI	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0021305/2020	SUNANDA SETHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021306/2020	SATYA SANDHAN DAS	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	ABLAPL/0010128/2020	TITU @ JITENDRA KUMAR PRADHAN	RANJAN KUMAR PRADHAN	KANAS /134 /2020
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0010129/2020	STATE OF ODISHA LOKANNATH NAYAK VS	RANJAN KUMAR PRADHAN VS	// KUMBHARAPARA /20 /2019 ()
240	ABLAPL/0010130/2020	STATE OF ODISHA KALUNI PALEI VS	RANJAN KUMAR PRADHAN VS	// JODAPADAR /97 /2020 ()
241	ABLAPL/0010131/2020	STATE OF ODISHA BASANTI MALIK VS	SATYA NARAYAN MISHRA-4 VS	// BASUDEVPUR /222 /2020 ()
242	ABLAPL/0010132/2020	STATE OF ODISHA S.K.RAJABABU VS	SIVA SANKAR CHAINI VS	// PURUNABAZAR /133 /2020 ()
243	ABLAPL/0010133/2020	STATE OF ODISHA HARIHAR SAHOO VS	PARTHA SARATHI DAS VS	// BARIA /49 /2020 ()
244	ABLAPL/0010134/2020	STATE OF ODISHA DURYADHAN ROUT VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /341 /2020 ()
245	ABLAPL/0010135/2020	STATE OF ODISHA UMAR KHAN VS	CHHABI BEHERA VS	// KHARABEL NAGAR P.S. /180 /2020 ()
246	ABLAPL/0010136/2020	STATE OF ODISHA ALLAUDDIN KHAN VS	SATYA NARAYAN MISHRA-4 VS	// KHANTAPADA /246 /2020 ()
247	ABLAPL/0010137/2020	STATE OF ODISHA NIRANJAN BEHERA VS	DEEPAK KU. SAHOO VS	// KENDRAPARA /140 /2020 ()
248	ABLAPL/0010138/2020	STATE OF ODISHA SUSHREE RANJAN MISHRA VS	S.ROUT VS	// LALBAG /187 /2020 ()
249	ABLAPL/0010139/2020	STATE OF ODISHA BIKASH BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BARGAON /101 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	ABLAPL/0010140/2020	FAKIRA RANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /211 /2020 () //
251	ABLAPL/0010141/2020	ISWAR CHANDRA GARNAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// / /0 ()
252	ABLAPL/0010142/2020	AMARTYA SAMAL VS STATE OF ODISHA	P.R.CHHATOI VS	// KENDRAPARA /140 /2020 ()
253	ABLAPL/0010143/2020	THABIRA KHETI VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /81 /2020 ()
254	ABLAPL/0010144/2020	SHIBA BINDHANI VS STATE OF ODISHA	SATYABRATA PANDA VS	// KANTAMAL /113 /2020 ()
255	ABLAPL/0010145/2020	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// KENDRAPARA /140 /2020 ()
256	ABLAPL/0010146/2020	SUSHANTA MEHER VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// MANAMUNDA /120 /2020 ()
257	ABLAPL/0010147/2020	RAJU SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /102 /2018 ()
258	ABLAPL/0010148/2020	SUKA @ SRI NABIN MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// BOLANGIR TOWN /63 /2020 ()
259	ABLAPL/0010149/2020	MARANATHA JOHN STEPHEN BRIDGE VS STATE OF ODISHA	PRASANT KISHORE RAY VS	// JHARSUGUDA /586 /2020 ()
260	ABLAPL/0010150/2020	MAHURA MAHANTA VS STATE OF ODISHA	SHAKTI PRALAD DAS VS	// BARIA /45 /2020 ()
261	ABLAPL/0010151/2020	SAMARSINGH BEHERA	PRAHALLADA SAHU	// PURUNAKATAK /31 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0010152/2020	MRUTYUNJAY DAS	B.S.DASPARIDA	NILGIRI /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0010153/2020	NIRMALA DHAL	BS.DASPARIDA	DARINGBADI /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0010154/2020	BRAJENDRA PRASAD DHAL	B.S.DASPARIDA	NUAGAON /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0010155/2020	HRUDANANDA HATI	TUSAR KUMAR MISHRA	ERASAMA /127 /2012
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0010156/2020	RICHPAL SAGAR	BIBHU PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0010157/2020	SATYANARAYAN BEHERA	RAMAKANTA PRADHAN	MAHILA P.S. BUXIBAZAR /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0010158/2020	NARAYAN BEHERA	ASIT KUMAR JENA	BANIGOCHA /33 /2017
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0010159/2020	KRUSHNA CHANRA PRADHAN	L.N.RAYATSINGH	RASOL /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0010160/2020	SHYAM SUNDAR MAJHI	SREEJIT MOHANTY	NABARANGAPUR SADAR /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0010161/2020	SUSANTA KUMAR RATH	NIRANJAN ROUT	MAHILA P.S. BUXIBAZAR /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0010162/2020	CHANDAN BASKE @ CHANDAN BASKEY	PRABHU PRASANNA BEHERA	BETNOTI /128 /2020
		VS	VS	()



**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	ABLAPL/0010163/2020	STATE OF ODISHA ASHIL GADTYA@GADTIA VS	B.SAHOO VS	// SAMBALPUR SADAR /46 /2020 ()
274	ABLAPL/0010164/2020	STATE OF ODISHA SABITRI SAHOO VS	AJAYA KUMAR MOHARANA VS	// BADAMBADI /76 /2020 ()
275	ABLAPL/0010165/2020	STATE OF ODISHA BAIKUNTHANATH BEHERA VS	SUSANTA SEKHAR MOHAPATRA VS	// NARASINGHPUR /229 /2020 ()
276	ABLAPL/0010166/2020	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	AJAYA KUMAR MOHARANA VS	// BADAMBADI /76 /2020 ()
277	ABLAPL/0010167/2020	STATE OF ODISHA JITENDRA SWAIN VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /200 /2020 ()
278	ABLAPL/0010168/2020	STATE OF ODISHA CHINMAYA DAS @ CHINMAY MAHALIK VS	ARUN KUMAR BUDHIA VS	// SORO /202 /2020 ()
279	ABLAPL/0010169/2020	STATE OF ODISHA BIBHAS RANJAN DASH VS	RAMAKANTA PANDA VS	// HANDAPA /162 /2020 ()
280	ABLAPL/0010170/2020	STATE OF ODISHA RAJA PATRA VS	DILLIP MOHANTY VS	// PURI SADAR /95 /2020 ()
281	ABLAPL/0010171/2020	STATE OF ODISHA BHUBANI DAS @ BHUBANESWAR DAS VS	BASANTA KUMAR NAYAK VS	// CHANDANPUR /17 /2019 ()
282	ABLAPL/0010172/2020	STATE OF ODISHA RAJESH SWAIN VS	AVIRAM PATRA VS	// CUTTACK SADAR /344 /2020 ()
283	ABLAPL/0010173/2020	STATE OF ODISHA PINAK MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	// BALIANTA P.S. /58 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0010174/2020	TOFAN @ SATYABRAT ROUT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /143 /2020 () //
285	ABLAPL/0010175/2020	ARUN KUMAR SWAIN VS STATE OF ODISHA	S.N.B.RAY VS	KHETRARAJPUR /2 /2018 () //
286	ABLAPL/0010176/2020	SURESH OJHA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	NAYAPALLI P.S. /126 /2020 () //
287	ABLAPL/0010177/2020	NATU @ NATABAR ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /232 /2020 () //
288	ABLAPL/0010178/2020	APU PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /349 /2020 () //
289	ABLAPL/0010179/2020	DUSMANT KUMAR PATASANI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	DELANGA /158 /2017 () //
290	ABLAPL/0010180/2020	MUNIE BEHERA @ ALOK BEHERA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /226 /2020 () //
291	ABLAPL/0010181/2020	SEBATI ATAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	K.SINGHPUR /61 /2014 () //
292	ABLAPL/0010182/2020	RABI BARIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /211 /2020 () //
293	ABLAPL/0010183/2020	DIPU @ DEEPAK BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	TALASARI MARINE /45 /2020 () //
294	ABLAPL/0010184/2020	KARUNAKAR PALEI @ GABDHARB PALEI VS STATE OF ODISHA	A.PATTANAIK VS	CHANDAPUR /21 /2020 () //
295	ABLAPL/0010185/2020	BHARAT SAHOO @ BHARAT KUMAR SAHOO	A.PATTANAIK	CHANDAPUR /76 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0010186/2020	BABULI NAYAK	DEBASIS PANIGARHI	PURI SADAR /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0010187/2020	UMA MOHARANA@ UMA SANKAR MOHARANA	S.SANTA KUMAR NAYAK	SAHID NAGAR P.S. /595 /2019
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0010188/2020	TUSAR BINDU NAYAK	ASHOK KUMAR APAT	JODA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0010189/2020	BASANTI NAYAK	ASHOK KUMAR APAT	JODA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0010190/2020	SARANGA MOHAPATRA	L.MISHRA	PANIKOILI /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0010191/2020	SARAT BARIK	SURYA KANTA PRADHAN	GOP /147 /2019
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0010192/2020	PREM CHAND	SURYA KANTA PRADHAN	BOIPARIGUDA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0010193/2020	SK. IRFAN	ASIT KU. JENA	DHARMASALA /273 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0010194/2020	GANGA KREPUTIKA KIMBAKA@GANGA KIMBAKA	BISWAN PRADHAN	GUDARI /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0010195/2020	SAPAN KUILA @ SAPAN KUMAR KUILA	RAJIB LOCHAN PATTNAIK	RAIBANIA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0010196/2020	RAHUL @ RAULA KUMAR PANI	SURYA KANTA PRADHAN	ANGUL TOWN /670 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :26/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0010197/2020	STATE OF ODISHA KABITA CHAND @ SINGH VS	RANJIB LOCHAN PATNAIK VS	// RASGOBINDPUR /159 /2020 ()
308	ABLAPL/0010198/2020	STATE OF ODISHA JAGANNATH SAHOO VS	SURYAKANTA DWIBEDI VS	// RANPUR /233 /2020 ()
309	ABLAPL/0010199/2020	STATE OF ODISHA RAKESH PRADHAN @LIPU PRADHAN VS	SHALAKA DAS VS	// CHANDANPUR /205 /2020 ()
310	ABLAPL/0010200/2020	STATE OF ODISHA BIPIN BIHARI HOTA(BAPI) VS STATE OF ODISHA	P.K.RATH-1 VS	// SEA BEACH /131 /2020 () //

# ORISSA HIGH COURT

MISC CASES FILED on :26/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2020 ARBP/68/2019	SEASIDE UTILITIES PVT. LTD.-MP	SARADA PRASANNA SARANGI
2	47/2020 JCRLA/70/2016	PRADEEP PANDA-MP	M/S KIRAN ROUT S.NAYAK
3	48/2020 JCRLA/70/2016	PRADEEP PANDA-MP	M/S KIRAN ROUT S.NAYAK
4	49/2020 JCRLA/6/2020	KANISTHA BEHERA-MP	ADV.
5	50/2020 JCRLA/6/2020	KANISTHA BEHERA-MP	ADV.
6	51/2020 JCRLA/6/2020	KANISTHA BEHERA-MP	ADV.
7	99/2020 CMAPL/227/2020	CHANCHALA MAHANTA-MP	S.C.SAMANTARAY
8	139/2020 CRLMP/933/2020	SUBHAKANTA NAYAK-MP	SMRUTI RANJAN PATI
9	140/2020 CRLMP/819/2020	M/S.SHREE JAGANNATH EXPRESSWAYS PVT LTD (SJEPL)MP	GMP MISHRA
10	358/2020 RSA/54/2019	PURNA CH.RAJ-MP	M/S.RAMESH SAHOO
11	359/2020 RSA/179/2020	SACHALA BISWAL-MP	SUKAMAR GHOSH
12	455/2020 RVWPET/269/2020	ORISSA STATE ROAD TRANSPORT CORPORATION-MP	ADV
13	466/2020 CMP/476/2020	SNEHAMAYEE PRUSTY-MP	B.P. TRIPATHY
14	576/2020 FAO/647/2020	SHIBA PRASAD PRADHAN-MP	MAHENDRA KUMAR SAHOO
15	577/2020 FAO/648/2020	MC OF MIRZAPUR U.P(M.E) SCHOOL-MP	MHENDRA KUMAR SAHOO
16	737/2020 ABLAPL/8511/2020	SUMAN CHATTOPADHYAY-MP	DEVASHIS PANDA, S. PANDA,G,K . DAS
17	740/2020 ABLAPL/5333/2020	JAGANNATH MOHARANA @ KALANDI-MP	DEVASHIS PANDA
18	791/2020 BLAPL/5632/2020	RUPA PANGI-MP	RAJIB LOCHAN PATTNAIK
19	822/2020 CRLMC/1299/2020	TUNIBALA BARIK-MP	M.R.DASMOHAPATRA
20	823/2020 CRLMC/1299/2020	TUNIBALA BARIK-MP	M.R.DASMOHAPATRA
21	824/2020 CRLMC/1300/2020	TUNIBALA BARIK-MP	S.K.DASMOHAPATRA
22	825/2020 CRLMC/1300/2020	TUNIBALA BARIK-MP	S.K.DASMOHAPATRA
23	826/2020 CRLMC/1301/2020	KASINATH BEHERA-MP	LAXMIDHAR MAHAPATRA
24	827/2020 CRLMC/1302/2020	KARNAM JAYAMMA @ K.JAYAMMA-MP	H.K.DASH
25	828/2020 CRLMC/1303/2020	BIPIN BIHARI HOTA (BAPI)-MP	P.K.RATH I
26	879/2020	CH. KIRAN KUMAR-MP	DURGA PRASAD DHAL

27	CRLA/96/2018 880/2020 CRLA/1/2020	BADAPUA@PRAKASH KUMAR JENA-MP	M/S.B.S.DASPARIDA
28	991/2020 MACA/604/2020	THE D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	992/2020 MACA/611/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	RAMESH CHANDRA SAHOO 1
30	993/2020 MACA/611/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	RAMESH CHANDRA SAHOO 1
31	1015/2020 WA/505/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
32	1016/2020 WA/505/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
33	1017/2020 WA/505/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
34	1018/2020 WA/505/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
35	1019/2020 WA/506/2020	SREI EQUIPMENT FINANCE LTD.-MP	BIPLAB P.B. BAHALI
36	9693/2020 WP(C)/21158/2020	POULASTI PRADHAN-MP	AMITABH PRADHAN
37	9694/2020 WP(C)/21168/2020	BALARAM PANDA-MP	SHARMISTHA SAMAL
38	9695/2020 WP(C)/21202/2020	AMIT KUMAR SAHOO-MP	RABI NARAYAN BEHERA
39	9696/2020 WP(C)/21204/2020	SASMITA DAS-MP	SUKANT KU DALAI
40	9697/2020 WP(C)/21207/2020	SUBHAKANTA NAYAK-MP	SMRUTI RANJAN PATI
41	9698/2020 WP(C)/21062/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
42	9699/2020 WP(C)/21217/2020	SUBASH CHANDRA PANDA-MP	RAKESH KUMAR MALLICK
43	9700/2020 WP(C)/21063/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
44	9701/2020 WP(C)/21220/2020	POHAP SINGH KATARIA SECURITY AGENCY-MP	SANTANU KUMAR SARANGI
45	9702/2020 WP(C)/21222/2020	MOHAMMAD SALIM-MP	SURYA NARAYAN SATPATHY
46	9703/2020 WP(C)/21225/2020	BISWARANJAN NAYAK-MP	BIKASH KUMAR ROURAY
47	9704/2020 WP(C)/21226/2020	BIPRA RANBJAN BEURA-MP	MAHENDRA KU.SAHOO
48	9705/2020 WP(C)/21229/2020	NOMAN BEG-MP	SURYA N.SATPATHY
49	9706/2020 WP(C)/21230/2020	LINGARAJ SAHOO-MP	B.S.TRIPATHY 1
50	9707/2020 WP(C)/21231/2020	PRABHAT KUMAR NAYAK-MP	B.S.TRIPATHY(1)
51	9708/2020 WP(C)/21232/2020	DAMODAR PANDA-MP	B.S.TRIPATHY(1)
52	9709/2020 WP(C)/21234/2020	BASANTA KUMAR NAIK-MP	B.S.TRIPATHY(1)
53	9710/2020 WP(C)/21237/2020	PRADEEP KUMAR PARIDA-MP	B.S.TRIPATHY..1
54	9711/2020 WP(C)/21239/2020	SUDAM CH.PANDA-MP	B.S.TRIPATHY..1
55	9712/2020 WP(C)/21240/2020	GIRISH CHANDRA DAS-MP	B.S.TRIPATHY..1
56	9713/2020 WP(C)/21241/2020	SURENDRA BEHERA-MP	B.S.TRIPATHY..1
57	9714/2020 WP(C)/21243/2020	ARABINDA PANDA-MP	B.S.TRIPATHY..1

58	9715/2020 WP(C)/14976/2018	SABNAM DASBABU-MP	M/S.SHAKTI PR.PANDA
59	9716/2020 WP(C)/21248/2020	LINGARAJA PRASAD MAJHI-MP	TANMAY MISHRA
60	9717/2020 WP(C)/21253/2020	BANIK SANGHA DARINGBADI-MP	SANJAY KUMAR PRADHAN
61	9718/2020 WP(C)/21255/2020	MANAGER BAJAJ ALLIANZ LIFE INSURANCE CO.LTD-MPANUPAM DASH	
62	9719/2020 WP(C)/322/2017	M.GUNASEELAN-MP	
63	9720/2020 WP(C)/21260/2020	AJIT KUMAR MOHANTY-MP	MANAS PATI
64	9721/2020 WP(C)/21259/2020	HRUDANANDA BEHERA-MP	ALOK KUMAR MOHAPATRA
65	9722/2020 WP(C)/21264/2020	PRABHASINI PATRA-MP	KOUSIK ANANDA GURU
66	9724/2020 WP(C)/22816/2017	RAS BIHARI DAS-MP	SIDHARTHA DAS
67	9725/2020 WP(C)/21272/2020	SUSANTI PRADHAN-MP	IPSIT AROBINDA ACHARYA
68	9726/2020 WP(C)/21273/2020	BINODINI DEVI-MP	PRAFULLA KUMAR RATH
69	9727/2020 WP(C)/21274/2020	AMRIT PATNAIK-MP	KAMAL BEHARI PANDA
70	9728/2020 WP(C)/21275/2020	GOURANGA CHARAN PRADHAN-MP	N.K.SAHU
71	9729/2020 WP(C)/21276/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
72	9730/2020 WP(C)/21277/2020	M/S.DWARAKA JEWELLERS-MP	PRATIK DASH
73	9731/2020 WP(C)/21278/2020	SANJIB RANJAN NAIK-MP	SHIBANI SHANKAR PRADHAN
74	9732/2020 WP(C)/21279/2020	ARABINDA SAHOO-MP	PIYUSH KUMAR MISHRA
75	9733/2020 WP(C)/21281/2020	ANANTA BANIA-MP	SHIBANI SHANKAR PRADHAN
76	9734/2020 WP(C)/21283/2020	MAMATA CHOUDHURY-MP	SHIBANI SHANKAR PRADHAN
77	9735/2020 WP(C)/21284/2020	DIBAKAR BISWAL-MP	SANTOSH KUMAR DASH
78	9736/2020 WP(C)/21285/2020	AJIT KUMAR MISHRA-MP	SHIBANI SHANKAR PRADHAN
79	9737/2020 WP(C)/21286/2020	MINA MALLIK-MP	SANTOSH KUMAR DASH
80	9738/2020 WP(C)/21288/2020	GOPAL KRISHNA BAGARTY-MP	SHIBANI SHANKAR PRADHAN
81	9739/2020 WP(C)/21289/2020	NANDALAL BARIK-MP	SHIBANI SHANKAR PRADHAN
82	9740/2020 WP(C)/21290/2020	PUSPANJALI NAYAK-MP	SHIBANI SHANKAR PRADHAN
83	9741/2020 WP(C)/21291/2020	SOMANATH MAHAPATRA-MP	SHIBANI SHANKAR PRADHAN
84	9742/2020 WP(C)/21293/2020	SUDHIR KUMAR PARIDA-MP	SUBASH CHANDRA PUSPALAKA
85	9743/2020 WP(C)/21296/2020	ARUN KUMAR BARIK-MP	SUBASH CHANDRA PUSPALAKA
86	9744/2020 WP(C)/21298/2020	PARTHASARATHI PARIJA-MP	JAYDEEP PAL
87	9745/2020 WP(C)/21299/2020	ABHAYA KUMAR BARIK-MP	SUBASH CHANDRA PUSPALAKA
88	9746/2020 WP(C)/21302/2020	JAYARAM URLAKA-MP	RANJAN KUMAR BEHERA
89	9747/2020	SUNANDA SETHY-MP	K.K.SWAIN

90	WP(C)/21305/2020 9748/2020	SATYA SANDHAN DAS-MP	GOPINATH MISHRA
91	WP(C)/21306/2020 9749/2020	DIPTISH PRASAD PATTNAIK-MP	M/S.JAGADISH BISWAL
92	WP(C)/8486/2019 9750/2020	SARADA DEVI INSTITUTE OF MEDICAL SCIENCE-MP	M/S.S.P.NATH
93	WP(C)/3467/2020 9751/2020	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY-MP	OLSON DAS
94	WP(C)/3463/2020 9752/2020	PRAGYAN PRIYANSHU-MP	SANGRAM JENA
95	WP(C)/19690/2020 738/2020	SUSHIL KUMAR AGARWAL-MP	
96	ABLAPL/8596/2020 739/2020	P.KAMEYA-MP	
97	ABLAPL/15512/2017 790/2020	NIRBIKAR NANDA-MP	
98	BLAPL/2863/2020 9723/2020	JAYARAM MAHANDI-MP	
	WP(C)/7565/2020		